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SLP(C)No. 12056 OF 2002
ITEM No.MM-9

Court No. 6

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.12056/2002

(From the judgement and order dated 7/03/2002 in Notice of Motion No.
2476/01 in Suit No.6397/99 of the HIGH COURT OF BOMBAY AT BOMBAY)

BOOZ ALLEN AND HAMILTON INC.

Petitioner (s)

VERSUS

SBI HOME FINANCE LTD. AND ORS.

Respondent (s)

(With prayer for interim relief)

Date : 24/06/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE ASHOK BHAN
(VACATION BENCH)

For Petitioner (s) Mr. Ranjeet Kumar, Sr. Adv.
Ms. Indu Malhotra, Adv.
Mr. Dheeraj Nair, Adv.

For Respondent (s) Mr. Sunil Dogra, Adv.
Mr. Sidharth Datta, Adv.
for M/s Suresh A. Shroff & Co.

UPON being mentioned by the counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.....R

.SP2

List the matter after vacation.

.SP1

(A.S. Bisht)
Court Master

(K.K. Chadha)
Court Master